

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 13182 of 2018

[Arising out of OIA-BHV-EXCUS-000-APP-317-320-2018-19 Dated 30/11/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT]

M/s. Hariyana Ship Demolition Pvt Ltd

...Appellant

Hariyana House, Arlana Flot No.
2717/72/C Ground Floor Atabhai Road
Bhavnagar, Bhavnagar, Gujarat-364002

VERSUS

C.C.E. & S.T., Bhavnagar

...Respondent

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

APPEARANCE:

Ms. Dimple Gohil, Advocate for the Appellant
Shri. Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 11147 /2020

DATE OF HEARING: 08.09.2020

DATE OF DECISION: 08.09.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they have opted to avail the "Sabka Vishwas" (Legacy Dispute Resolution) Scheme, 2019.

2. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**